

### Joining of a Pakistani Doctor in Pak High Commission

\*404. SHRI S. N. MISRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Pakistan Government rushed a Doctor to join its High Commission in New Delhi on a diplomatic passport ;

(b) whether it is customary to obtain host Government's prior permission in such cases ; and

(c) if so, whether it was done in this case ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

### Effective Participation of Workers in Management of Nationalised General Insurance Companies

\*405. SHRI SHASHI BHUSHAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the steps taken by Government in respect of allowing effective participation of workers in the management of nationalised general insurance companies ; and

(b) the time by which it is expected that there will be workers' effective participation in the management in all the industries ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Government has only taken over the management of the General Insurance Companies pending nationalisation of general insurance. The question of workers' participation in it will be considered at the appropriate time.

(b) To begin with, Government have decided to appoint a worker Director on the Board of Management of the Hindustan Antibiotics Limited, Pimpri. The appointment of worker Directors in Hindustan Steel Ltd. is under consideration. Steps are being taken to

appoint a Director from among the employees of the nationalised banks on the Boards of management under a scheme framed under the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. The Life Insurance Corporation is also considering the appointment of worker Director on their Boards. The extension of the scheme to other industries will be considered when sufficient experience has been gained in the matter in consultation with the interests concerned.

### Constitution of a new Undertaking for Minerals Exploration

\*406. SHRI S. C. SAMANTA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a new undertaking for minerals exploration besides the Geological Survey of India has been constituted ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM) :

(a) Government have taken a decision to constitute a Corporation in the public sector for doing detailed mineral exploration. The functions of Geological Survey of India would be confined to geological mapping and preliminary exploration. Steps are being taken to set up the Corporation.

(b) In order to avoid unnecessary overlapping in the functions of the various agencies connected with the activities of geological mapping, exploration and exploitation and to bridge the gap which presently exists between preliminary exploration and commercial exploitation, it was decided to set up an autonomous Corporation to undertake detailed mineral exploration work. Manning of this Corporation, it is proposed that approximately 2000 personnel transferred to the Geological Survey of India from the Exploration Wing of the Indian Bureau of Mines in 1966 would form the nucleus of the staff of this Corporation. The new Corporation is expected to be set up by 1. 4. 1972.

### Production in Durgapur Steel Plant

\*407. SHRI S. R. DAMANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) how many times during the current